

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017
APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017

APPEAL NO. 380 OF 2017

APPEAL NO. 381 OF 2017

APPEAL NO. 176 OF 2016

AND

APPEAL NO. 177 OF 2016

Dated: 05th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 52 OF 2017 & IA NO. 145 OF 2017

Indian Wind Power Association

.... Appellant(s)

Versus

**Tamil Nadu Generation & Distribution Corporation Ltd. &
Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2

Mr. Sethu Ramalingam for R-3

APPEAL NO. 102 OF 2017 & IA NO. 149 OF 2017

Indian Wind Power Association

.... Appellant(s)

Versus

TANGEDCO & Ors.

.... Respondent(s)

Counsel for the Appellant(s) :

-

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2

Mr. Sethu Ramalingam for R-3

APPEAL NOS. 380 & 381 OF 2017

TANGEDCO

.... **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam
Ms. S.Amali

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-3

APPEAL NO. 176 OF 2016

AND

APPEAL NO. 177 OF 2016

Tamil Nadu Spinning Mills Association

.... **Appellant(s)**

Versus

Tamil Nadu Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam
Ms. Amali for R-2 & R-3

ORDER

As agreed by learned counsel for the parties, list this batch of appeals for hearing on **24.07.2019.**

(S. D. Dubey)
Technical Member
Kt/pk

(Justice Manjula Chellur)
Chairperson